

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 16/449/14**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2017**

**NAME OF THE COMPANY:** M/s. Eberspaecher Suetrak Bus  
Climate Control Systems India Pvt. Ltd

**SECTION OF THE COMPANIES ACT:** 621A

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** None

**ORDER**

Notice had already been served on the applicants on 17.06.2016, 26.12.2016 and 08.02.2017, but none appeared.

The RoC is directed to take appropriate and necessary actions as deemed fit and proper.

*L Dismissed in default.*

*Sd/-*  
**(Ina Malhotra)**  
**Member Judicial**